

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21922-21923/2025

[Arising out of impugned final judgment and order dated 29-11-2023 in WRIT-A No. 17678/2023 21-01-2025 in CMRA No. 19/2025 passed by the High Court of Judicature at Allahabad]

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SANDEEP KUNWAR SINGH & ORS.

Respondent(s)

Date : 09-10-2025 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Ms. Archana Pathak Dave, A.S.G.
Mr. Kamal Digpaul, Adv.
Mr. Amit Sharma-ii, Adv.
Mr. Yashraj Bundela, Adv.
Mr. Sachin Sharma, Adv.
Mr. M.p.gupta, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) :

Mr. Vishal Yadav, Adv.
Mr. Surya Bhan Singh, Adv.
Mr. Akhilendra Singh, Adv.
Mr. Anil Kumar Verma, AOR

Mr. Vishal Yadav, Adv.
Mr. Surya Bhan Singh, Adv.
Mr. Akhilendra Singh, Adv.
Mr. Anil Kumar Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 12.11.2025.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)